

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

Customs Stay Application No. 70345 of 2019

(On behalf of the Appellant)

**In
Customs Appeal No.70581 of 2019**

Commissioner of Customs (Prev.), LucknowAppellant

VERSUS

Shri Anil Sethia, S/o Shri Tara Chand Sethia

.....Respondent

Present for the Appellant : Shri Anupam Kumar Tiwari, Authorized
Representative

Present for the Respondent: Absent

DATE OF HEARING: 27 November, 2019

DATE OF DECISION: 27 November, 2019

ORDER

The appeal is dismissed under litigation policy. For order,
see order of date in Customs Appeal No.70580 of 2019.

Sd/-
(Archana Wadhwa)
Member (Judicial)

Sd/-
(Anil G. Shakkarwar)
Member (Technical)